

<p style="text-align: center;">Annexure – 7</p> <p style="text-align: center;">Name of the corporate debtor: Shree Vardhman Infraheights Private Limited; Date of commencement of CIRP: 08th January, 2025; List of creditors as on: 11th September, 2025</p>															
<p style="text-align: center;">List of operational creditors (Government dues)</p> <p style="text-align: center;">(Amount in ₹)</p>															
Sl. No.	Details of Claimant		Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, they may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party ?	% of voting share in CoC, if applicable					
1	Excise and Taxation Officer-Cum-Proper Officer (Sales Tax)	-	24.01.2025	32,239,264	14,485,956	-	-	-	-	-	-	-	17,753,308	-	The verification process is concluded based on the basis of record, the demand towards VAT liability up to June 2017 shall amounts to Rs. 1,44,85,956/- which is admitted.
2	NSDL	-	01.02.2025	126,246	126,246	-	-	-	-	-	-	-	-	-	NA
	Total	-	-	32,365,510	14,612,202	-	-	-	-	-	-	-	17,753,308	-	